

**HIGH COURT OF KARNATAKA,
BENGALURU**

Dated 16th June 2020

**ADDENDUM TO NEW STANDARD OPERATING PROCEDURE
(SOP) ISSUED FOR HIGH COURT DATED: 14TH JUNE 2020**

In continuation of the New Standard Operating Procedure (SOP) dated 14/06/2020 issued for High Court it is informed to the Advocates/parties-in-person/Advocates' clerks that additional counters are opened at Principal Bench, Bengaluru for payment of Court Fee, Process Fee and Copying Fee as well as for filing applications for certified copies near the existing filing counters.

The Advocates/parties-in-person/Advocates' clerks are permitted to pay the Court Fee, Process Fee and Copying Fee and to file applications for certified copies by seeking prior appointment in the same manner in which they are required to seek appointments for physical filing and compliance of office objections by sending email to hck-filing@hck.gov.in

BY ORDER OF HON'BLE THE CHIEF JUSTICE

**-Sd-
(Rajendra Badamikar)
Registrar General**